

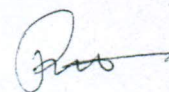
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATAT.P. No. 73 /2017
(CP. 1110/2016, HC)Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th February, 2017, 10.30 A.M

Name of the Company	Surendra Kumar Joshi -Versus- Rei Agro Limited		
Under Section	9	I.B.C	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Sidhartha Sharma



Miss Namrata Bazu

Petitioner

ORDER

Ld. Counsels for the Petitioner are present.

Order pronounced. Let a copy of the order be given to the petitioner subject to compliance of requisite formalities.


(S. Vijayaraghavan)
Member (T)
(Vijai Pratap Singh)
Member (J)